

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 211 OF 2016 &
IA NOs. 457, 458 & 521 OF 2016**

Dated: 18th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**H-Energy Pvt. Ltd.Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory BoardRespondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Atul Chitley, Sr. Adv.
Mr. R. Sudhinder
Mr. Siladitya Chaterjee
Mr. Prerana Amitabh
Mr. Vivek Paul Oriel
Mr. Tushar Bhardwaj
Mr. Gurjyog Sethi
Ms. Akansha Ghosel

Counsel for the Respondent(s) : Ms. Aparna Vohra for R.1

Ms. Rimali Batra
(in I.A. No. 521/16)

ORDER

List the matter on **20.01.2017**. In the meantime, pleadings be completed.

(B.N. Talukdar)
Technical Member (P&NG)
ts/vg

(Justice Ranjana P. Desai)
Chairperson